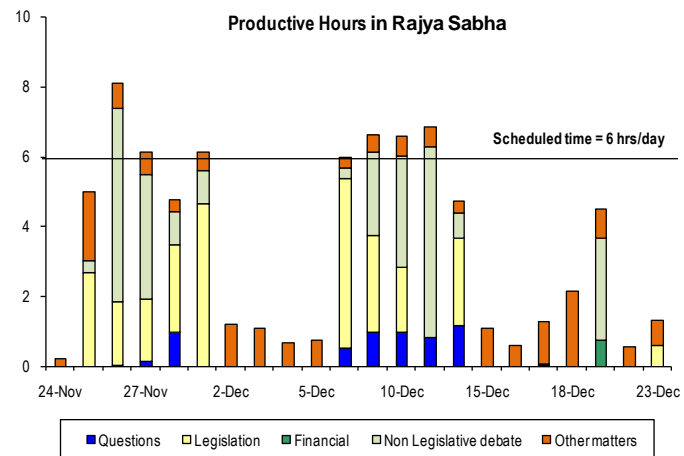
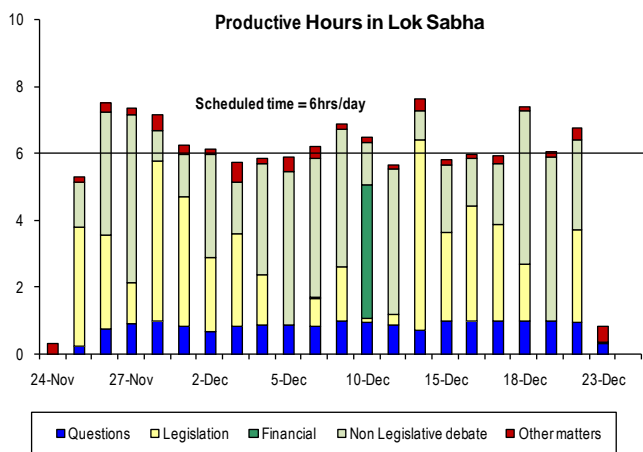


Plan vs. Performance

Winter Session – November 24 to December 23, 2014

This note lists the legislative business planned by Parliament and compares it with the actual performance during Winter Session 2014.

	Plan	Actual
No. of Sittings (Lok Sabha)	22	22
No. of Sittings (Rajya Sabha)	22	22
No. of Bills for passing		
- Finance and Appropriation Bills	-	1
- Other Bills	18	11
No. of Bills for introduction		
- Finance and Appropriation Bills	-	1
- Other Bills	17	16
No. of Bills for withdrawal	5	6



The Winter Session of Parliament adjourned *sine die* on December 23, 2014. Lok Sabha functioned smoothly while Rajya Sabha saw disruptions over issues related to a minister’s remark, religious conversions and arrest of state minister by CBI and opposition’s demand for a statement from the Prime Minister. Lok Sabha worked for 98% of the scheduled hours and Rajya Sabha for 59%. 17 Bills were introduced. 12 including one related to the supplementary demands for grants, were passed by both Houses. In addition, seven Bills were passed by Lok Sabha. Six Bills were withdrawn by Rajya Sabha.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
HRD/ Health/ Labour		
The Indian Institutes of Information Technology Bill, 2014	Passed on 26 Nov 2014	Passed on 1 Dec 2014
The Central Universities (Amendment) Bill, 2014	Passed on 26 Nov 2014	Passed on 9 Dec 2014
Industry/ Commerce/ Finance		
The Apprentices (Amendment) Bill, 2014	Passed on 14 Aug 2014	Passed on 26 Nov 2014

Short Title	Lok Sabha	Rajya Sabha
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment Bill, 2011	Passed on 28 Nov 2014	Passed on 25 Nov 2014
Industry/ Commerce/ Finance		
The Insurance Laws (Amendment) Bill, 2008		
Security / Law / Strategic Affairs		
The Repealing and Amending Bill, 2014		
The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014	Passed on 27 Nov 2014	Passed on 8 Dec 2014
The Anti-Hijacking (Amendment) Bill, 2010		Withdrawn on 17 Dec 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012		
The Rajasthan Legislative Council Bill, 2013		
The Assam Legislative Council Bill, 2013		
Transport/ Tourism/ Urban development		
The Merchant Shipping (Amendment) Bill, 2013	Passed on 2 Dec 2014	Passed on 1 Dec 2014
The Merchant Shipping (Second Amendment) Bill, 2013	Passed on 2 Dec 2014	Passed on 1 Dec 2014
The Delhi Hotels (Controlling of Accommodation) (Repeal) Bill, 2014		Withdrawn on 9 Dec 2014
The Real Estate (Regulation and Development) Bill, 2013		

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Coal Mines (Special Provisions) Bill, 2014 – Replaces an Ordinance	Passed on 12 Dec 2014	
The Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014 – Replaces an Ordinance	Passed on 1 Dec 2014	Passed on 8 Dec 2014
The Delhi Special Police Establishment (Amendment) Bill, 2014	Passed on 26 Nov 2014	Passed on 27 Nov 2014

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Appropriation Acts (Repeal) Bill, 2014		
The Assisted Reproductive Technology (Regulation) Bill, 2014		
The Biomedical and Health Research Regulation Bill, 2014		
The Constitution (115 th Amendment) Bill, 2014		
The Lokpal and Lokayuktas (Amendment) Bill, 2014	Introduced on 18 Dec 2014	
The National Cooperative Development Corporation Amendment Bill, 2014		
The Payment and Settlement Systems (Amendment) Bill, 2014	Passed on 9 Dec 2014	
The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 2014	Passed on 15 Dec 2014	
The Re-adjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Fourth) Bill, 2014		
The Recognition of New Systems of Medicine Bill, 2014		
The Regional Rural Banks (Amendment) Bill, 2014	Passed on 22 Dec 2014	
The Repealing and Amending (Second) Bill, 2014	Passed on 8 Dec 2014	

Short Title	Lok Sabha	Rajya Sabha
The School of Planning and Architecture Bill, 2014	Passed on 3 Dec 2014	Passed on 10 Dec 2014
The Warehousing Corporation (Amendment) Bill, 2014		

Note: Blank cell indicates that the Bill was not introduced by any House or passed by other House.

Appropriation Bills not listed for Introduction but Passed

Short Title	Lok Sabha	Rajya Sabha
The Appropriation (No. 4) Bill, 2014	Passed on 10 Dec 2014	Passed on 19 Dec 2014

Bills not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Anti-Hijacking Bill, 2014		Introduced on 17 Dec 2014
The Electricity (Amendment) Bill, 2014	Introduced on 19 Dec 2014	
The Constitution (122nd Amendment) (GST) Bill, 2014	Introduced on 19 Dec 2014	
The Citizenship (Amendment) Bill, 2014	Introduced on 23 Dec 2014	

Bills not listed for Introduction but Introduced and Passed

Short Title	Lok Sabha	Rajya Sabha
The Companies (Amendment) Bill, 2014	Passed on 12 Dec 2014	
The National Capital Territory of Delhi Laws (Special Provisions) Amendment Bill, 2014	Passed on 16 Dec 2014	Passed on 23 Dec 2014
The Motor Vehicles (Amendment) Bill, 2014	Passed on 18 Dec 2014	

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Withdrawal

Short Title	Withdrawn on	Remarks
The Higher Education and Research Bill, 2011	25 Nov 2014	
The Homoeopathy Central Council (Amendment) Bill, 2005		
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005		
The Indian Medicine Central Council (Amendment) Bill, 2005		
The Re-adjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013		

Note: Blank cell indicates that the Bill was not withdrawn.

Bill not listed for Withdrawal but Withdrawn

Short Title	Withdrawn on	Remarks
The Protection and Utilisation of Public Funded Intellectual Property Bill, 2008	8 Dec 2014	
The Coal Mines (Nationalisation) Amendment Bill, 2000	8 Dec 2014	Replaced by a new Bill
The Food Safety and Standards (Amendment) Bill, 2014	9 Dec 2014	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

DISCLAIMER: This document is being furnished to you for your information. You may choose to reproduce or redistribute this report for non-commercial purposes in part or in full to any other person with due acknowledgement of PRS Legislative Research ("PRS"). The opinions expressed herein are entirely those of the author(s). PRS makes every effort to use reliable and comprehensive information, but PRS does not represent that the contents of the report are accurate or complete. PRS is an independent, not-for-profit group. This document has been prepared without regard to the objectives or opinions of those who may receive it.